

rent policy relating to land ceiling and land-laws.

**Proposal to set up Atomic Power Plant in Bihar**

7698. SHRI DHARMESH PRASAD VARMA: Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal to set up atomic power plant in the district of West Champaran, Bihar;

(b) if so, the details thereof and when it would be set up; and

(c) if not, the reasons therefor and whether Government propose to provide a substitute power generating unit in West Champaran District?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) At present there is no plan to set up a nuclear power plant in West Champaran District of Bihar.

(b) Does not arise.

(c) Due to the availability of coal reserves in Eastern Electricity Region of which Bihar is a part, the priority for setting up of nuclear power plants is relatively lower.

In so far as setting up of any power generating unit is concerned, information is being ascertained from the Ministry of Energy (Department of Power) and Will be laid on the Table of the House.

[*Translation*]

**Rehabilitation of Ex-servicemen of Maharashtra**

7699. SHRI HARI SHANKAR MAHALE: Will the PRIME MINISTER be pleased to state:

(a) the district-wise number of ex-servicemen yet to be rehabilitated in Maharashtra;

(b) the steps being taken for their rehabilitation; and

(c) the time by which all are likely to be rehabilitated?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) On the basis of the "Live Registers" maintained by the Zila Sainik Boards, the district-wise number of ex-servicemen in the State of Maharashtra yet to be rehabilitated as on January 1990 by way of re-employment is given in the statement below.

(b) The Central Government has provided reservation of 10% and 20% for Group 'C' and Group 'D' posts respectively. The reservation for 'Group 'C' and Group 'D' posts in Central Public Sector Undertakings including Nationalised Banks is 14 1/2% and 24 1/2% respectively. The reservation can be carried forward for one year in respect of unutilised reserved vacancies. Ministries/Departments with larger employment potential have been requested to undertake special drives for recruitment of ex-servicemen, including pooling of vacancies and giving advance intimation of the vacancies.

In addition, the State Government of Maharashtra have provided a reservation of 15% each in Group 'C' and Group 'D' posts under the State Government.

Apart from the reservation provided by the Central and State Governments the schemes for self-employment such as SEMFEX-I and SEMFEX-II are also in operation in the State of Maharashtra.

(c) While all efforts are made to provide maximum employment opportunities and